

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012

M/S PANTALOON RETAIL (INDIA) LTD.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T., stay, permission to file additional documents and prayer for interim relief and office report)

Date: 23/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Smarhar Singh, Adv.
Mr. Chandra Prakash, Adv.

For Respondent(s)

Mr Aviral Saxena, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Three weeks' time is granted as final chance to the respondents for filing counter affidavit.
List again on 3.9.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj